

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NOS. 665, 666 & 667 OF 2017 IN
DFR NO. 2361 OF 2017**

Dated: 18th September, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

**Mr. Rama Shanker Awasthi Appellant(s)
Vs.
R.K.M. Powergen Private Limited & Ors. Respondent(s)**

Counsel for the Appellant(s) : Ms. Poorva Saigal
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. Aman Gupta for R-1

Mr. Rajiv Srivastava
Ms. Garima Srivastava
Ms. Gargi Srivastava for R-2

Mr. C. K. Rai
Mr. Umesh Prasad
Mr. Mohit Rai for R-3

ORDER

Learned counsel for the appellant states that affidavit of service has been filed.

Learned counsel for the respondents seek two weeks time to file reply to the application for leave to appeal. They may file the same on or before 03.10.2017 after serving copy on the other side. Rejoinder may be filed within one week thereafter.

List the matter on **23.10.2017**.

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**